

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	For Hearing	433I	Encarta Pharma Pvt .Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NO. NAME (IN CAPITAL)
 & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) RAJESH S.
 ADVOCATE

Petitioner

8123976974

Petitioner

U/Rajesh -

2) Fayath, H.V

Respondent

9036249366

Respondent

Petitioner

Counsel for petitioner is present. Counsel for respondent is present. Already objections are filed. He requested time to submit arguments. Some objections are raised by the Registry. They need compliance. Counsel for petitioner can attend to these objections before the Bench Officer.

List it on 09.11.2017.

MEMBER (J)



MEMBER (T)

